GOVERNMENT OF INDIA MINISTRY OF INFORMATION AND BROADCASTING RAJYA SABHA UNSTARRED QUESTION NO. 1677 TO BE ANSWERED ON 03.08.2023

WELFARE SCHEMES FOR JOURNALISTS

1677. DR. KANIMOZHI NVN SOMU:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Union Government implement Journalist Welfare Scheme to provide financial support to journalists or their families under extreme hardship on account of treatment for major ailments and accidents causing serious injuries necessitating hospitalization or death, permanent disability;
- (b) whether the Union Government has any vision and mission to include other than the accredited journalists and media people working in Web Channels, Social Media Platforms in the ambit of Journalist welfare Schemes; and
- (c) whether Government has any scheme for providing residential plots or affordable houses and pension scheme for working journalists in the country?

ANSWER

THE MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI ANURAG SINGH THAKUR)

(a) to (b) This Ministry implements Journalist Welfare Scheme (JWS) to provide one time ex-gratia relief to journalists or their families under extreme hardship on account of death, permanent disability, treatment for major ailments and accidents causing serious injuries necessitating hospitalization. Journalist accredited by Press Information Bureau (PIB) and State/UT Governments as well as non-accredited journalists are covered under this Scheme.

(c) There is no scheme of the Central Government specifically for providing residential plots/ affordable houses to the journalists. Journalist's pension is governed by the policies of the respective employer.

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